

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION NO. 114

Dated Imphal, the 31st May, 2021

No. HCM/C-54/2013-RC(J)/90259 : The Hon'ble The Chief Justice is pleased to constitute the following committee of the District Courts of Manipur:-

Name of the Committee	Names of the Hon'ble Judges/ Members	Secretary
Disaster Management Committee of District Courts of Manipur	1. District & Session Judge of the respective District Courts - Chairperson 2. President of the respective District Bar Association - Member	Chief Judicial Magistrate of the respective District Courts

By Order etc.


(G. GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. All District & Session Judges.
2. The President, High Court Bar Association
3. The President, AMBA
- *For your kind information with a request to circulate the same to all District Bar Associations*
4. The Registrar (Judl)/(Admn.), High Court of Manipur.
5. All the Joint Registrars, High Court of Manipur.
6. All the Deputy Registrars, High Court of Manipur.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. All Assistant Registrars/Court Managers High Court of Manipur.
9. The Librarian-cum-Research Officer, High Court of Manipur.
10. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
13. The Private Secretary to Hon'ble Mr. Justice A Bimol Singh.
14. The System Analyst, High Court of Manipur *for uploading the same in the official website.*
15. The Superintendent (Estt.I)/(Estt.II), High Court of Manipur.
16. The Notice Board/Order Book.
